

PUNJAB VIDHAN SABHA SECRETARIAT

TENTATIVE PROGRAMME OF THE BUSINESS TO BE TRANSACTED BY THE SIXTEENTH PUNJAB VIDHAN SABHA DURING ITS THIRD SESSION, 2022 AT 11.00 A.M. ON TUESDAY, THE 27TH SEPTEMBER, 2022.

Tuesday, the 27th September, 2022 (11.00 A.M.)

- 1. Obituary References.
- 2. Legislative Business/ Government Business.
- Motion under Rule 16 regarding adjournment of the House sine-die.

Revised programme will follow.

CHANDIGARH: THE 26TH SEPTEMBER, 2022.

SURINDER PAL, SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No. 71-LA-2022/15358, dated Chandigarh, the 26th September, 2022.

Copy forwarded for information to -

- 1. the Chief Secretary to Government, Punjab;
- 2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
- 3. the Special Chief Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
- 4. the Principal Secretary to Governor, Punjab;
- 5. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
- 6. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
- 7. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
- 8. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
- 9. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
- 10. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;

- 11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
- 12. the Secretaries to all State Legislative Assemblies/Councils in India;
- 13. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
- 14. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
- 15. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
- 16. the Director, Information and Public Relations, Punjab, Chandigarh;
- 17. the Incharge, United News of India, Building No. 6, First Floor, Sector 42, Attawa, Chandigarh-160036;
- 18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and

19. all Press Correspondents stationed at Chandigarh.

SUPERINTENDENT, for SECRETARY.